

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 193
CP-143(ND)/2013

IN THE MATTER OF:

Rockman Advertising &
Marketing India Pvt. Ltd. & Ors. Applicant/petitioners
Vs.
M/s. Sharp Eye Advertising Pvt. Ltd. Respondent

Order under Section 397/398 of the Companies Act

Order delivered on 15.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS: -

For the Applicant: Mr. Sakal Bhushan & Mr. Pawan Sharma Advs.
For the Respondent: Mr. Gaurav Mitra, Ms. Rashmita Roy
Chowdhary, Advs.

ORDER

Part heard for 22.05.2019.

— Sd —
(M. M. KUMAR)
PRESIDENT

— Sd —
(S. K. MOHAPATRA)
MEMBER (TECHNICAL)